

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.11.2019

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 229/BB/2019	For admission IA 554/19	Sec 7 of I&B code 2016	M/s India Infoline Finance Ltd	Singhanian & Co., Advocates	M/s Unishire Regency Park LLP	G S Venkat Subbarao, Advocate

Sr. Adv. Lakshmy Iyengar (LAKSHMY IYENGAR)
for Adv. Milind Dange - 9449592857 MB

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

SUMA.A.L
SAL
9902649419

ORDER

Ms. Lakshmy Iyengar, learned Senior counsel for the Petitioner and Ms. Suma A.L., learned Counsel for the Respondent. Learned Senior Counsel completed her arguments. Learned Counsel for the Respondent submits that her senior is not present today and requests time. Post the case on **13.11.2019**. We make it clear that no further adjournment shall be granted.


MEMBER(T)


MEMBER(J)

Puja

